

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.
CA NO.(CAA)-97(PB)/2017

CORAM:


PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY: Sarla Realtors Pvt. Ltd.
V/s
Sarala Holdings Pvt. Ltd.

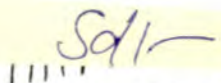
SECTION OF THE COMPANIES ACT: 230-232

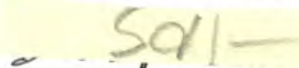
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	Vikram Shah	Advocate	Petitioner	

ORDER

Learned Counsel for the petitioner requests for two days' time to file proper documentation.

List on 25th of May 2017.


(CHIEF JUSTICE M.M KUMAR)
PRESIDENT


(SMT. DĒEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17
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